465 Wri	itten Answers	CHAITRA 8,	1912 (<i>SAKA</i>)	Written Answers	466
[English]			F.C.I.	-	100
Rehabilitation of Post Blue-Star Army Deserters		C.W.C.	-	25	
0004		SHRIMATI BASAVA RAJES- WARI: SHRI HARI SHANKAR MA-	D.P.E. for PS.Us	_	35
2821	WARI:		Total		342

All these organisations have issued call letters to the concerned persons.

Will the Minister of HOME AFFAIRS be pleased to state:

HAI F

SHRI SATINDER PAL SINGH:

- (a) the total number of army personnel who had left their barracks following 'Operation Blue Star' in 1984:
- (b) the number of such army deserters who have been rehabilitated so far: and
- (c) the details of action taken to rehabilitate the remaining persons?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED) (a) According to information given by Ministry of Defence, 2731 persons were proceeded against for leaving their barracks following 'Operation Blue Star' and related charges Of these 22 were expected

- (b) 2297 were kept back in the Army/ Defence Security Corps (DSC) 50 persons have been provided employment by the Government of Punjab.
- (c) The names of 342 persons have been forwarded to the following organisations for employment:—

C.I.S.F		51
Railways	_	41
Posts	_	44
Telecom	_	46

Terrorist Activities in Jammu and Kashmir

2822. SHRI PIYARE LAL HANDOO: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of persons killed by terrorists/militants from 19 August, 1989 to 28 February, 1990; and
- (b) the number of cases being investigated by CBI?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b) Information is being collected from the State Government and will be laid on the Table of the House.

[Translation]

Launching of Cattle Development Programme in Madhya Pradesh

2823. SHRI PYARELAL KHANDEL-WAL: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Union Government have received any proposal from Madhya Pradesh Government for launching a comprehensive programme for improvement of cattle-breed, dairy industry and fodder in that State; and
 - (b) if so, the action taken thereon?